

मंत्रिस्तरीय बैठक में संयुक्त उद्यमों के लिये तीन परियोजनाओं अर्थात् ट्रेक्टर, रेल के माल-डिब्बे आदि और इलेक्ट्रानिक उद्योगों को चुना गया। औद्योगिक सहयोग सम्बन्धी भारतीय कार्यकारी दल इन तीन परियोजनाओं के सम्बन्ध में आवश्यक अनुवर्ती कार्यवाही कर रहा है।

तीनों देशों के करार के प्रधान समन्वय-कर्ताओं (सरकार के सचिव स्तर पर) की बैठक का शीघ्र ही नई दिल्ली में आयोजन करने का प्रस्ताव इस समय विचाराधीन है ताकि करार के अन्तर्गत सहयोग के ढांचे को सुदृढ़ बनाने के लिये किये जाने वाले आवश्यक उपायों पर विचार किया जा सके। इससे बाद 1977 के दौरान मंत्रिस्तरीय बैठक होने की संभावना है।

Staff working in Export Inspection Agency

776. SHRI VAYALAR RAVI: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state

(a) whether Export Inspection Agency is treating its staff engaged in inspection work and laboratory work as two different categories and their working conditions and other facilities differ; and

(b) if so, the reasons therefor?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) (a) and (b). The staff engaged in inspection work and the staff engaged in laboratory are shown separately under the various schemes. Their nature of duties varies from post to post depending upon the responsibilities and functions attached to them. The working hours also vary for the same reasons.

Staff carrying field and tour responsibilities draw travelling allowance and other allowances as may be applicable to their respective posts. The pay and other service conditions of all staff are governed by the sanctions issued by the Export Inspection Council from time to time.

Indian Airlines Flight Connections to Madhya Pradesh

777. SHRI PARDYUMNA K. BAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the basis on which Indian Airlines flight connections have been established recently to four places of Madhya Pradesh inspite of the adverse opinion of the experts submitted in a report earlier; and

(b) the extent of loss of revenue per month to Indian Airlines as a result thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) In order to provide much needed air connections in Eastern Madhya Pradesh, the route of Indian Airlines daily HS-748 service Delhi-Gwalior-Bhopal-Indore-Bombay and return was re-adjusted by omitting Gwalior and including Jabalpur and Raipur on two days a week.

(b). Since Jabalpur and Raipur were linked only in May, 1977, the financial results are not yet known.

Proposal to repeal Enemy Property Act, 1966

778. SHRI BASHIR AHMAD: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state whether Government propose to repeal the Enemy Property Act, 1966?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN